

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.9 - IA/1084(AHM)2024  
In  
CP(IB)/164(AHM)2022

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Canara Bank ARM Branch  
V/s

.....Applicant

Shri Ahmad Hussain Farooqui  
(Personal Guarantor)

.....Respondent

**Order delivered on: 23/07/2024**

**Coram:**

Mr. Praveen Gupta, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant/RP :Mr. Priyam Shah, Advocate a. w. Mr. Jigar Tarunkumar  
Bhatt present in person  
For the Respondent/PG :Mr. Fasahat Qureshi in person  
For the Canara Bank :Mr. Jai Ram Chaudhari

**ORDER**  
**(Hybrid Mode)**

**IA/1084(AHM)2024**

This application has been filed by the RP seeking the following prayers:

- A. *This Hon'ble Tribunal be pleased to allow the present Interlocutory Application.*
- B. *This Hon'ble Tribunal be pleased to approve the Repayment Plan dated 01.07.2024 (Annexure-L) submitted by the Personal Guarantor Shri Ahmed Hussain Farooqui on the basis of the Report dated 04.07.2024 of the meeting of Creditors (Annexure-M) submitted under Section 112 of the IB Code;*
- C. *Any other and further reliefs as may be deemed fit by this Hon'ble Tribunal in the interest of justice, equity and good conscience.*

Mr. Fasahat Qureshi appears on behalf of the Personal Guarantor and states that he is in a process of filing the Power of Attorney with this Tribunal to appear on behalf of the Personal Guarantor. He further states that he has the copy of the application.

Mr. Jai Ram Chaudhary officer of the Bank appears on behalf of the Canara Bank and states that he has copy of the application. He further states that there are no other financial creditors.

Both the Financial Creditor and Personal Guarantor waive notice.

Both sides are directed to file their respective affidavit within a period of seven days from the date of this order.

Re-list this matter along with connected matter on 07.08.2024.

Sd/-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

Sd/-

**PRAVEEN GUPTA**  
**MEMBER (JUDICIAL)**